

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 31/16	TP 289/17	Hearing	391/394	Laxmi Granites (India) Pvt. Ltd.

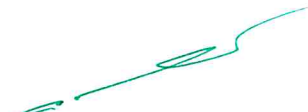
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ANJU NAIR 7829745233	PETITIONER	Anju Nair

ORDER

Counsel for Petitioner is present. She has filed a Memo seeking permission of the Tribunal for withdrawal of the petition on the ground that, some changes are occurred in the scheme after filing of this petition. Memo is recorded permission is granted with liberty to the petitioner to withdraw the main petition and with a liberty to file fresh petition.

The petition is therefore dismissed as withdrawn with a liberty to the Petitioner to file fresh petition if need arises.


Member (T)


Member (J)